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WP-31030-2023

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE DINESH KUMAR PALIWAL

ON THE 8th OF AUGUST, 2025

WRIT PETITION No. 31030 of 2023

RANVEER SINGH

Versus

UNION OF INDIA AND OTHERS

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Appearance:

None for the petitioner.

Ms. Sakshi Patel and Shri Sri Krishna Sharma - Advocates for respondents No.1 to 5.

Shri Deepesh Koshta - Advocate for respondent No.6.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Petitioner had impugned the award of tender for maintenance work for railway building stations and railway quarters and supply of building material for the year 2023-2024.

2. Respondents have placed on record letter dated 01.08.2025 issued by the Assistant Divisional Engineer, Head Quarter Jabalpur certifying that the work for the year 2023-2024 has already been finalised and all the bills have also been cleared.

3. None appears for the petitioner, the Petition is dismissed in default.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(DINESH KUMAR PALIWAL)
JUDGE



m/-